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Date: 13/12/2025

(2024) 06 ITAT CK 0018

Income Tax Appellate Tribunal (Delhi C Bench)

Case No: Income Tax Appeal No. 860 To 863/DEL/2021

Gurvinder Singh Duggal

APPELLANT

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ACIT RESPONDENT

Date of Decision: June 6, 2024

Acts Referred:

• Income Tax Act, 1961 - Section 69A, 69C, 115BBE, 132, 143(1), 143(2), 143(3), 147, 153A, 153C, 153D, 154, 250

Hon'ble Judges: M Balaganesh, (AM); Vimal Kumar, J

Bench: Division Bench

Advocate: Neeraj Mangla, Anu Krishna Aggarwal

Final Decision: Allowed

Judgement